

**DIVISION BENCH**

**ITEM NO.4**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**CP (CAA) No.05/ALD/2024 IN CA (CAA) No.17/ALD/2023**

**(Second Motion)**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 30<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |   |
|----------------------------|---|
| <b>NAME OF THE COMPANY</b> | <b>B N ORNAMENTS PRIVATE LIMITED WITH ANNAPURNA JEWELLERS PRIVATE LIMITED</b> |
| <b>UNDER SECTION</b>       | <b>230/232 OF COMPANIES ACT, 2013</b>   |

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

**NONE**

*: For the Petitioner Companies*

**Sh. Pradeep Singh Sisodia, CGSC**

*: For the ROC*

**ORDER**

- 1.** There is a written request received from the Ld. Authorized Representative, Mr. Adesh Tandon representing the Petitioner Companies for seeking an adjournment, as he is not available today.
- 2.** Let the matter be adjourned for 9<sup>th</sup> May, 2024.

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

**30<sup>th</sup> April, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*